<u>O.I.H.</u>

GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 1191 TO BE ANSWERED ON FEBRUARY 13, 2023

PLASTIC WASTE MANAGEMENT

NO. 1191. DR. LAXMIKANT BAJPAYEE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the measures being adopted by Government on the issue of plastic waste management under Swachh Bharat Mission-Urban 2.0; the details thereof;
- (b) the measures being adopted by Government to effectively ban the plastic waste towards achieving the goal of the campaign to make cities waste-free across the country, including the State of Uttar Pradesh; and
- (c) the efforts being made by Government to explore the sustainable, economical and affordable alternatives to plastic material; the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) : Swachh Bharat Mission-Urban (SBM-U) 2.0 lays special emphasis on reduction of plastic waste generation and compliance of Plastic Waste Management (PWM) Rules. Key priority areas under SBM-U 2.0 include source segregation of waste; segregated collection and transportation; processing of segregated waste; setting up of Material Recovery Facility (MRF) in all ULBs; continuous awareness generation for reducing Single Use Plastic (SUP) and use of substitute products. In addition the following initiatives have been taken:

(i). Additional Central Assistance (ACA) to States and Union Territories (UTs) is released for establishing Solid Waste Management (SWM) projects for processing of all kinds of waste,

(ii). A 'Plastic Waste Management Advisory' has been developed capturing the plastic waste generation, plastic waste management rules and various ways to manage plastic waste through reduce, reuse, recycle and recovery techniques;

(iii). 'Swachh Survekshan' and 'Star Rating Protocol' have been introduced which have been aligned with Plastic Waste Management (amendment) Rules 2021 to encourage cities to phase out single-use plastic, etc.

(b): As reported by Ministry of Environment & Forests and Climate Change (MoEF&CC), identified single use plastic items, which have low utility and high littering potential, have already been prohibited, with effect from 1^{st} July, 2022, vide Plastic Waste Management Amendment Rules, 2021, notified on 12^{th} August 2021.

MoEF&CC has notified the Guidelines on Extended Producer Responsibility (EPR) for plastic packaging vide Plastic Waste Management (Amendment) Rules, 2022, on 16th February 2022.

All States/UTs have constituted the Special Task Force (STF) under the chairpersonship of the Chief Secretary / Administrator for elimination of identified single use plastic items and effective plastic waste management. The Government of Uttar Pradesh has constituted a Special Task Force under the chairpersonship of Chief Secretary, Government of Uttar Pradesh for elimination of single use plastics and effective plastic waste management and has also developed a Comprehensive Action Plan in this regard. A National Level Taskforce has also been constituted by the Ministry for taking coordinated efforts to eliminate identified single use plastic items and effective implementation of Plastic Waste Management Rules, 2016.

For effective monitoring of ban on identified single use plastic (SUP) items and plastic waste management in the country, online platforms that are in operation are National Dashboard on elimination of single use plastics and effective plastic waste management; Central Pollution Control Board (CPCB) Monitoring Module for Compliance on Elimination of Single Use Plastic and CPCB Grievance Redressal App.

Regular enforcement drives have been undertaken by CPCB, State Pollution Control Board (SPCBs)/ Pollution Control Committees (PCCs) to implement ban on identified single use plastic items and on plastic carry bags having thickness less than one hundred twenty microns.

(c): The Plastic Waste Management Rules, 2016, provides for use compostable plastics, which conform to BIS standard IS: 17088 and are certified by CPCB. The Bureau of Indian Standards (BIS) has notified tentative Indian Standard for assessment of biodegradability of plastics in varied conditions, in line with the definition of biodegradable plastics notified in Plastic Waste Management (Second Amendment) Rules, 2022.

To develop alternatives to single use plastics the MoEF&CC organized "India Plastic Challenge – Hackathon 2021". Two Start-ups in the area of alternatives to single use plastics were awarded in the India Plastic Challenge Hackathon 2021. A National Expo on Eco-Alternatives to single use plastic and Startup Conference was organized on 26th and 27th September 2022 in Chennai by the MoEF&CC and Govt. of Tamil Nadu. The list of manufacturers of eco-alternatives is available on National Dashboard on elimination of single use plastics and effective plastic waste management.
